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Serial Office note as to action (if any) Date of Order with Signature No. of taken on Order Order Order None appears, Adievales for hearing. Pert up this case for hearing on 24, 3. 88 an requested by om. B.B. Rallis dearned coursel for his applicant. Vice-chairman Menser: 24.3.88 Heard Mr. B. B. Ratho, learned counsel for 7 the applicant and Mr. Tahali Dalai, learned Addl. Standing Counsel for the Central Government at some length. Hearing concluded. Judgment dictated and delivered in open court as per separate sheets attached to the record in O.A. 12/87 and the application stands dismissed leaving the parties to bear their own costs . Vice Chairman. Member (Judl.)